

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1094
ANSWERED ON:30.07.2010
GUIDELINES FOR FUNCTIONING OF BANKS QUESTION
Mahto Shri Baidyanath Prasad;Rama Devi Smt.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India (RBI) / Government had issued guidelines as regards the functioning of the Scheduled Commercial Banks in regard to securing the deposits and their utilisation, granting of various loans, investments etc.;
- (b) if so, the details thereof alongwith the implementation status thereof, bank-wise and function-wise during each of the last three years; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a): Yes, Sir. The Reserve Bank of India (RBI) issues periodic guidelines for functioning of Scheduled Commercial Banks. These guidelines are compiled as Master Circulars on various activities and posted in the public domain, which are available at RBI website www.rbi.org.in.

(b) & (c): These guidelines and circulars are applicable to all commercial banks. RBI monitors compliance to the above guidelines through Annual Financial Inspection of banks.